

चाहते हैं; उनके नाम भी बतलाये हैं। मैं जानना चाहता हूँ—क्या केवल गाड़ियाँ ही चलाना चाहेंगे या उन के आरक्षण की व्यवस्था भी करेंगे। आप देखेंगे—मंसद भवन में जहाँ आरक्षण होता है, इतनी बड़ी लाइन लगती है जिस का कोई हिसाब नहीं। कहा जाता है कि कुछ ट्रेवल-एजेंट्स के लोग भी 11 बजे से लाइन में लग जाते हैं। मैं आप के मध्यम से जानना चाहता हूँ—क्या मंत्री महोदय को इस बात को जानकारी है या नहीं है? जो लोग बाहर जाना चाहते हैं उन के सुविधापूर्वक आरक्षण को आप क्या व्यवस्था कर रहे हैं?

श्री मल्लिकार्जुन : मान्यवर, जैसी विद्वान सदस्य ने कल्पना की है...

श्री राजन्द्र प्रसाद यादव : यह तो फिक्ट है, इसमें कल्पना क्या है?

अध्यक्ष महोदय : सुनते तो यह थे कि कवि की कल्पना होती है।

श्री सतीश अग्रवान : कल्पना के साथ विद्वान भी कह रहे हैं।

श्री मल्लिकार्जुन रिजर्वेशन में जो ब्लैक चल रहा है या जो ट्रेवल एजेंट्स बोनाफाइड नहीं है, जो ट्रेवल एजेंसी ठीक ढंग से बिहेव नहीं करती हैं, उन के खिलाफ हम सख्त कार्यवाही करना चाहते हैं। अगर माननीय सदस्य की दृष्टि में कोई ऐसा है या सदन में है या बाहर है तो वह बतलावे हम जल्द सख्त कार्यवाही करेंगे।

अध्यक्ष महोदय : सदन में कोई नहीं है।

SHRI E. BALANANDAN:: Sir, the hon. Minister said that no special trains could be run to the South, especially, to Trivandrum.

May I put a question? Will he kindly add additional bogies to the South-bound trains to meet the holiday rush?

SHRI MALLIKARJUN: Recently, we have taken a decision to add to almost all important trains one unreserved coach, to the special trains also. Now, instead of hauling 14 coaches, we are hauling 18 coaches. There will be one unreserved coach to the special train also so that, at the last minute, the passengers who would like to travel, can also travel in that train.

#### Vacant Posts of Technical Staff in Central Government Leprosy Institutes in different States

\*1020. SHRI HARINATHA MISRA: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to lay a statement showing:

(a) how many posts of the technical staff in Central Government Leprosy Institutes established in different States are vacant;

(b) the action which has been taken to fill up these posts;

(c) whether the existing Government machinery for recruitment is adequate and effective, if so, how; and

(d) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI NIKHAR RANJAN LASKAR): (a) and (b) Thirtyseven. Action is in hand to fill up these posts in consultation with U.P.S.C. where necessary.

(c) Taking into account the nature of the posts, the specialised training/experience required and the difficult locations involved the existing Government machinery for recruitment of these posts is adequate and effective.

(d) Does not arise.

**SHRI HARINATHA MISRA:** Sir, the minister has stated that altogether 37 posts are lying vacant and, in respect of some of them, the opinion of the Union Public Service Commission would be necessary. May I know in how many cases the opinion of the Union Public Service Commission has been sought and since when this matter has been lying with the Union Public Service Commission?

Again, it has been stated that in other cases some other kinds of machinery are at work. What are those machineries and when were the other cases referred to these machineries?

**SHRI NIHAR RANJAN LASKAR:** Sir, out of 37 vacant posts, there are thirteen posts which have been referred to the Union Public Service Commission for giving us the names.

**SHRI HARINATHA MISRA:** When were these cases referred?

**SHRI NIAHR RANJAN LASKAR:** I have said that out of 37 vacant posts, 13 posts have been referred to the Union Public Service Commission. This was referred to them in March, 1980. Because they have not given us the names, again we have referred to them. We are waiting for their giving us the names and, if they fail to give, then we are also making arrangement to fill up the posts in the meantime.

**SHRI HARINATHA MISRA:** What about the other cases?

**SHRI NIHAR RANJAN LASKAR:** About the remaining 24 posts, we have three institutes which are themselves taking action to fill up these posts.

**SHRI HARINATHA MISRA:** Sir, it appears that the institutes themselves have been saddled with the responsibility of making their selections in their own way. Does the Minister mean to say that so far as appointment and posting are concerned, these are not the concern of his Ministry?

I have another question, because you will allow only two supplementarits. Will the Minister indicate the duration, that is to say, the longest and briefest period, since when the posts have been lying vacant?

**SHRI NIHAR RANJAN LASKAR:** I can inform the hon. Member as also the august House that there are two regional leprosy training institutes one at Ganjam, Orissa and another at Raipur in Madhya Pradesh. The staff, as far as possible, was taken from the State Government. Our difficulty was that at the time of taking over of these institutions, suitably trained and qualified technical staff were not available. It is difficult to give them trained and experienced staff. The recruitment rules of these two institutions are under consideration. They are trying to fill up these posts.

#### **Scheme to start Integrated Medical Studies to suit the needs of Society**

\*1021. **SHRI A. K. ROY:** Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether there is any scheme to start integrated medical studies combining Ayurvedic and modern medical sciences to suit the need of the society;

(b) whether the Government have taken note of the Chinese experiment in the direction of integrating past medical experience with the present medical research discovering acupuncture and other commendable feats;

(c) whether he is aware of the criticism of the World Health Organisation that Indian Medical Service is not attuned to the social needs of the country; and

(d) if so, details of steps taken to Indianise the medical studies in the country as a part of the broad social service and not to promote elitist careerism?

**THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI NIHAR RANJAN LASKAR):** (a) No Sir.